1	2	3
iii	Indian Railways Personnel Service	2007
iv	Indian Civil Accounts Service	2005
v	Indian Postal Service	2007
vi	Indian Defence Estates Service	2009
vii	Indian Information Service	2006

Interview Mark of Civil Service Exams

2782. SHRI PRAMOD KUREEL: Will the PRIME MINISTER be pleased to state:

(a) whether Government feels the need of putting the interview marks of civil services examination in public domain by making it available online or through RTI; and

(b) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI PRITHVIRAJ CHAVAN): (a) and (b) The Union Public Service Commission makes available the marks obtained by the candidates in each of the papers in the Civil Services Examination on the website for a Limited period which can be viewed by the individual candidate. Under Right to Information Act, 2005, disclosure or information or otherwise is decided by concerned Central Public Information Officer keeping in view various provisions of the Act.

Permanent building to Information Commission

†2783. SHRI RASHEED MASOOD: Will the PRIME MINISTER be pleased to state:

(a) by when a permanent building in Delhi would be made available for Information Commission;

[†]Original notice of the question was received in Hindi.